

Notification No. F. 22(11)/UD/94/11422 in Delhi Gazette dated the 24th October, 1994.

- (2) The Delhi Municipal Corporation (Property Tax Return) Byelaws, 1994 published in Notification No. F. 22(11)/UD/94/11423 in Delhi Gazette dated the 24th October, 1994.

[Placed in Library. See No. LT-7444/95]

12.05 hrs.

ESTIMATES COMMITTEE

Forty-ninth, Fifty-second, Fifty-third Reports and Minutes

[English]

DR. KRUPASINDHU BHOI (Sambalpur) : Sir, I beg to present the following Reports and Minutes (Hindi and English versions) of the Estimates Committee :

- (1) Forty-ninth Report on the Ministry of Finance (Department of Revenue) - Customs Clearance at International Airports and Minutes of the sittings relating thereto.
- (2) Fifty-second Report on the Ministry of Finance (Department of Economic Affairs-Banking Division) - Credit Facilities to the Weaker Sections of the Society and Minutes of the sittings relating thereto.
- (3) Fifty-third Report on the Ministry of Civil Aviation and Tourism—Development Tourism and Civil Aviation in Remote and Hilly Areas and Minutes of the sittings relating thereto.

12.05½ hrs.

PUBLIC ACCOUNTS COMMITTEE

Ninety-fourth, Ninety-seventh, Hundredth, Hundred-first, Hundred-second and Hundred-third Reports.

[Translation]

SHRI BHAGWAN SHANKAR RAWAT (Agra) : Sir, I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :

- (1) Ninety-fourth Report on Action Taken on Seventy-fifth report of Public Accounts Committee (10th Lok Sabha) relating to Disinvestment of Government Shareholding in selected PSEs during 1991-92.
- (2) Ninety-seventh Report of Public Accounts Committee (10th Lok Sabha) on System Appraisal Functioning of Investigation Circles.
- (3) Hundredth Report of Public Accounts Committee (10th Lok Sabha) on Revision in the format of

Union Government Appropriation Accounts (Civil).

- (4) Hundred and First Report of Public Accounts Committee (10th Lok Sabha) on Avoidable or Wasteful Imports.
- (5) Hundred and Second Report of Public Accounts Committee (10th Lok Sabha) on Assessment of Religious and Charitable Trusts.
- (6) Hundred and Third Report on Action Taken on Sixty-fifth Report of Public Accounts Committee (10th Lok Sabha) relating to Central Pollution Control Board-Audit Review.

12.06 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

Fortieth Report, Forty-second Report

[English]

SHRI E. AHAMED (Manjeri) : Sir, I beg to present the following Reports and Minutes (Hindi and English versions) of the Committee on Public Undertakings :

- (1) Fortieth Report on Action Taken by Government on the recommendations contained in their Thirty-fifth Report (Tenth Lok Sabha) on Educational Consultants India Limited.
- (2) Forty-second Report on Indian Oil Corporation Limited and Minutes of the sittings of the Committee relating thereto.

12.06½ hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

Minutes

[English]

SHRI. E. AHAMED (Manjeri) : Sir, I beg to lay on the Table the Minutes (Hindi and English versions) of the settings of the Committee on Public Undertakings relating to Procedural and Miscellaneous Matters.

12.07 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

(i) Forty-eighth, Forty-ninth, Fiftieth and Fifty-first Reports and Minutes

[English]

DR. (SHRIMATI) PADMA (Nagapattinam) : Sir, I beg to present a copy each of the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes including